

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:164
ANSWERED ON:24.07.2000
INSPECTION QUARTERS IN UTTAR PRADESH
BALIRAM

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the criteria laid down for construction of Inspection Quarters in a District,
- (b) the details of such places of various Districts of Uttar Pradesh where Inspection Quarters have been constructed,
- (c) whether Government proposes to construct the Inspection Quarters in Azamgarh District of Uttar Pradesh,
- (d) if so, the details there of and the time by which these are likely to be constructed, and,
- (e) if not, the reasons therefore?

Answer

MINISTER OF STATE FOR COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) The Inspection Quarters in the Department of Telecom Services are provided on need-based considerations. All Chief General Managers are required to provide adequate number of Inspection Quarters when new buildings are put up. The detailed guidelines for provisions of adequate number of Inspection Quarters are contained in the department's letter-dated 29.7.94, a copy of which is placed at Annexure 'A'.

The criterion laid down in the Department of Posts for providing Inspection Quarters is placed at Annexure 'B'.

(b) The places in the various Districts of Uttar Pradesh where Inspection Quarters have been constructed are as per Annexure 'C'.

(c) One suit of Inspection Quarter each in the Department of Posts and Department of Telecom Services is available at Azamgarh. Two more suits are under construction by the Department of Telecom Services and are likely to be completed by March 2001.

(d) As at 'c' above

(e) Not applicable in view of 'd' above.

STATEMENT IN RESPECT OF PARTS (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 164 ~~FOR~~ JULY, 2000 REGARDING INSPECTION QUARTERS IN UTTAR PRADESH.

ANNEXURE 'A'

Government of India Department of Telecommunications Ministry of Communications 20, Ashoka Road, Sanchar Bhawan, New Delhi-110 001.

No. 472-12/91-BG Dated: 29-07-94

To All Heads of Telecommunications Circles, CGM, T&D Circle, Jabalpur. CGMs Telephones Distts. Calcutta/Madras, CGM, ALTTC, Ghaziabad, CGM (Maintenance), NTR, New Delhi/ Bombay/ Calcutta/ Madras, CGMs Telecom. Projects, New Delhi/ Bombay/ Calcutta/ Madras, Chief Architect, New Delhi/ Bombay, CGM Satellite Projects, New Delhi All Chief Engineers (Civil) Telecom., All Chief Engineers (Electrical) Telecom.

Sub:- Provision of adequate number of Inspection Quarters in New Buildings.

Decision of the Telecom Commission for provision of adequate number of Inspection Rooms in the New Buildings planned for construction in future, had been communicated vide DOT Office Order no. 5-7/6/91-W (T)/249 dt. 23.10.91. Guidelines for the number of Inspection Rooms in an Inspection Qtrs. and the revised Schedule of Accommodation have also been finalised by this office.

2. In super-session of the SOA for Single Suite & Double Suite Inspection Qrs. Circulated long ago vide No. 21-17/60-NB dt. 7.10.64 & 18.3.69, the revised schedule of accommodation for Inspection Quarters is approved as under:-

i)	Bed Room with attached Bath	250 sq.ft.
ii)	Kitchen & Pantry	150 sq.ft.
iii)	Dining Room/Drawing Room/Lounge	400 sq.ft.
iv)	Stores	100 sq.ft.
v)	Rooms for Inspection Quarters Staff	

(Caretaker/Spr., House-keeping & Messing Staff	200 sq.ft.
vi) Common bath Room/ WC	60 sq.ft.

Total 1160 sq.ft.

An SOA of 250 sq.ft. for the VIP Room (inclusive of attached Bath & Toilet) is also approved wherever provision of a VIP Room is considered necessary by the Head of Telecom Circle.

3. The no. of Inspection Rooms (Single Suite) to be constructed and Catering Staff to be provided in an Inspection Qr. Being administrative decisions, these aspects can be decided by the Heads of Telecom. Circles strictly on need-based consideration.

4 While making use of the above revised SOA, it may be noted that:

i) A 'Single Suite' denotes provision of 'One bed room' with attached bath and toilet.

ii) The revised SOA of 1160 sq. ft. is meant for one bed room and common amenities for up to 6 bed rooms in an inspection quarter. Additional single suites can be added by provision of additional bed-rooms (with attached bath and toilets) within an area of 250 sq. ft. for each;

iii) Construction of VIP rooms will be restricted to one such room with every five bed rooms (Single Suite);

iv) The areas for the common amenities in the revised SOA i.e., Kitchen and Pantry, Lounge/ Drawing/ Dining room, Stores and space for the Caretakers/ Supervisor are considered sufficient for 6 single suites in an Inspection Quarter. The area of these items shall be enhanced by 50% for number of single suites exceeding six and up to a maximum of 12 such suit in an Inspection Quarter; and

v) The revised SOA will be used for Inspection Rooms to be provided in the new Telecom. Building.

4. This is issued with the concurrence of Internal Finance vide their U.O.No. 437/ FA-III/ 94 dated 19.7.94.

Sd/- (D.R. SEN) DIRECTOR (ARCH.)

Copy to:

1. P.S. to Advisor (P), DOT, N. Delhi -1.
2. .Sr. DDG(BW)/ Engineer-in-Chief (Electricals), DOT, New Delhi.
3. .Director(BW) and other Directors in DOT, N. Delhi.
4. .All DDGs, DOT, New Delhi.
5. S.O. (Works)/CWG/CSE, DOT, N. Delhi. 6. All ADs of BG and BT Cells.
- 7 Guard File.

ANNEXURE `B`

Guidelines for providing Inspection Quarters in the Department of Posts

As per the orders issued in July 1990, Inspection Quarters can be established at all the headquarters of Chief Postmasters General, Regional Postmasters General and Division within the following parameters:

(i) Class `A` cities Six single room suites except Kanpur & Pune where 4 Single room suites will suffice.

(ii) Class `B` cities Four Single room suites

(iii) In cities/towns smaller than Two Single room suites `A` class or `B` class but which are Divisional Headquarters.

To the extent possible Inspection Quarters should be located in the officers colony or independently but never in operative offices. In deciding the location, Heads of Circles/Regional PMsG may keep in view the proximity to the city center etc. so that hotels/markets etc. are within the convenient reach of visiting officers.

While these norms would be applicable to the establishment of new Inspection Quarters, and should be used to augment the facilities in existing Inspection Quarters, they should not lead to closing down any existing Inspection Quarters established on previous norms.

For establishment of Inspection Quarters outside these norms, prior approval of the Directorate, Department of Posts is necessary.

ANNEXURE `C`

LIST OF PLACES WHERE INSPECTION QUARTERS ARE AVAILABLE

`A` Department of Telecom Services

i) Uttar Pradesh (East) Allahabad, Azamgarh, Bahriach, Ballia, Barabanki, Basti, Faizabad, Gonda, Gorakhpur, Hamirpur, Mahoba, Hardoi, Jaunpur, Jhansi, Kanpur, Lucknow, Mau, Mirzapur, Pratapgarh, Raibareilly, Sahajahanpur, Sitapur, Sultanpur and Varanasi,

ii) Uttar Pradesh (West) Agra, Aligarh, Bareilly, Dehradun, Etah, Ferozabad, Ghaziabad, Haldwani, Haridwar, Joshimath, Kairana, Mathura, Merrut, Muzaffar Nagar, Nainital, New Tehri, Rishikesh, Shamli and Vrindavan

`B` Department of Posts

Agra, Aligarh, Allahabad, Badrinath, Ballia, Bareilly, Bulandshahar, Chamoli, Dehradun, Faizabad, Gorakhpur, Ghazipur, Haridwar, Jaunpur, Jhansi, Kanpur, Lucknow, Mathura, Merrut, Moradabad, Mussourie, Muzaffar Nagar, Nainital, New-Tehri, Pratapgarh, Ranikhet, Rishikesh, Saharanpur, Shrinagar, Uttarkashi and Varanasi.